

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 1485 OF 2018
IN DFR NO. 2916 OF 2018

Dated : 30th October, 2018

Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Uttar Pradesh Sugar Mills Co-Gen Association Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Raj
Mr. Paras Choudhary

Counsel for the Respondent(s) : Mr. Sachin Dubey
For Mr. C.K. Rai for R-1

ORDER

Mr. Abhishek Raj, learned counsel appearing for the Appellant submitted that, a short adjournment in the matter may kindly be granted on the ground that the learned arguing counsel is not keeping well today.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **12.11.2018**, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member
vt/js

(Justice N.K. Patil)
Judicial Member